

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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## Monitoring of Foreign Investment under PIS in Indian Companies– M/s Future Retail Limited-Increase in FPIs Investment limit under Portfolio Investment Scheme from 24% to 49%

The Reserve Bank of India has today notified that the Foreign Portfolio Investors (FPIs) investment limit under Portfolio Investment Scheme in M/s Future Retail Limited has increased from 24% to 49% of its paid up capital. M/s Future Retail Limited has passed necessary resolutions of its Board of Directors and General Body as required under the FEMA, 1999 and the regulations framed thereunder. The increase is subject to regulation 5(2) of Foreign Exchange Management (Transfer or issue of security by a person resident outside India) Regulations, 2017 dated November 07, 2017, as amended from time to time, and the onus of compliance with the limits prescribed for the company is on the company.

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